

CBI vs. Sh. D.S Sandhu and Ors.
CC No. 63/2019

15.06.2020

Present:- Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor in person along with Ld. Counsels Sh. Y. Kahol and Sh. Deepak Sharma.

Accused No. 12 Sh. Vikas Srivastava in person along with Ld. Counsels Sh. I.D. Vaid and Sh. Ashok Angral.

Accused No. 7 Sh. Amit Kapoor in person.

Accused No. 8 Sh. Rishi Raj Behl in person.

(Through VC using Cisco Webex App.)

The Reader of the court has informed that there is no connectivity at Rouse Avenue District Court Complex and therefore Ld. Sr. PP for CBI is unable to connect for video conference hearing. He further submits that a complaint has been made to MTNL for ensuring connectivity.

The meeting shall resume at 11:30 AM, awaiting connectivity for Ld. Sr. PP for CBI at Rouse Avenue District Court.

In the meanwhile, Ld. Counsel Sh. Y. Kahol representing Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor submitted that he will be relying on D-86, D-110, D-118, D-119 and D-120 in support of arguments of Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor.

The Reader of the Court has also informed that he has received the following SMS from Accused No. 6 Sh. Ashwani Dhingra:-

*"Raj Kumar ji
As I told u I will join vedio hearing as I reached Delhi but bonus n
train r going to Delhi from Sri Ganganagar.so I m unable to come
to Delhi n will not able to join vedio hearing.
As soon buses or train will start I will be indelhi n join u
Regards
Ashwani Dhingra"*

As directed above, be recalled at 11:30 AM.

AS Sandhu
15.06.2020



(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/15.06.2020

At 11:30 AM

Present:- Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor in person along with Ld. Counsels Sh. Y. Kahol and Sh. Deepak Sharma.

Sh. Mukesh Kumar Verma, Ld. Counsel for Accused No. 6 Sh. Ashwani Dhingra and Accused No. 11 Sh. Dal Bahadur Singh.

Accused No. 12 Sh. Vikas Srivastava in person along with Ld. Counsels Sh. I.D. Vaid, Sh. Ashok Angral.

Accused No. 7 Sh. Amit Kapoor in person.

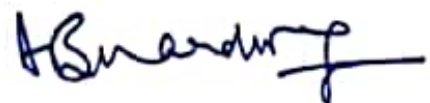
Accused No. 8 Sh. Rishi Raj Behl in person.

(Through VC using Cisco Webex App.)

The connectivity is still not restored at Rouse Avenue District Court. Therefore, no proceeding could be conducted in this matter today as the Ld.Sr.P.P. could not be present in VC.

Now, list on 16.06.2020 at 11:00 AM for arguments by Ld. Counsel for Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor.

Let a copy of this order be sent to Ld.Sr.P.P. for CBI, all the accused and the learned counsels for the accused.



(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/15.06.2020